



**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 113/9/HDB/2020
NAME OF THE COMPANY	Dream India Edu Management Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Perian Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Dream India Edu Management Solutions Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendar Naik	Adv	9849387366	
Vikram putlapaga	Adv.	9160876539	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for Operational Creditor is present in person. Counsel for Operational Creditor is directed to issue notice to Corporate Debtor and file proof of service.

List the matter on 22.03.2021.


MEMBER (T)


MEMBER(J)

Syamala